NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/75/2016

NAME OF THE PETITIONER(S)

: K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 4 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ownsel for the petitions.

- 4-

Karthik Ramnohan

Coursel for Respondents

ORDER

Counsels for both the parties present and prayed for time for making final submissions. Put up on **29.08.2017 at 10.30 A.M.**

J-12 paper deser.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)